

MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY (SHRIMATI KRISHNA SAHI): (a) There is no restriction on export of gas turbines

(b) Nil

(c) Question does not arise

Civic Services in Delhi

7795 SHRI GEORGE FERNADES: Will the Minister of URBAN DEVELOPMENT be please to state:

(a) whether there has been great deterioration in the civic services during 1992-93 in Delhi;

(b) if so, the whether civic services continued to worsen and several areas faced a serious shortage of water and besides a deteriorating sewerage systems;

(c) if so, whether any remedial measures have been taken in this regard; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCE (SHRI P. K. THUNGON): (a) No, Sir.

(b) and (c). However, with repaid increase in the population of Delhi, there has been considerable strain on the civic services including water supply and sewerage systems. Steps have been taken to improve the availability of water. Schemes are also under implementation for replacement of old sewer lines as also increasing the capacity of some of the existing sewer lines as well as laying of new sewer lines.

(d) Does not arise.

Loans by Khadi and Village Industries Boards

7796 SHRI RAMASHRAY PRASADSINGH: Will the PRIME MINISTER

be please to state:

(a) whether the Khadi and Village Industries Boards in the various States have given loans to the entrepreneurs to run their small scale units;

(b) if so, the loans recovered so far from these entrepreneurs during 1991-92 by the Boards, State-wise; and

(c) if not, the steps proposed to be taken by the Government to recover these loans?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) to (c). Central Government provides financial assistance to Khadi and Village Industries Commission (KVIC) by way of grants and loans for the development of KVI Sector in the country. KVIC in turn provide funds to its directly aided institutions throughout the country for starting and continuing KVI work. KVIC also gives funds to 30 Khadi and Village Industries Boards working at the State/U.T. level, for promoting KVI work within their respective jurisdiction through Co-operative Societies and individual entrepreneurs. All details such as loans sanctioned, loans recovered etc. in respect of individual entrepreneurs are maintained at the State Board's level.

[*Translation*]

Assistance through National Renewal Fund in Uttar Pradesh

7797. SHRI HARIKEWAL PRASAD: Will the PRIME MINISTER be pleased to state:

(a) the details of the industries to which assistance has been provided through the National Renewal Fund in Uttar Pradesh during the last two years; and

(b) the manner in which this assistance has